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THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMICALS AND **FERTILIZERS** (SHRI DALFIR SINGH): (a) to (d) Information would be collected, and to the exten available, will be laid on the Table of the Rajya Sabha.

Licence to for eign drug companies for manufacture of bulk drugs

2260. SHRI K. V. R. S BALA SUBBA RAO Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what are the names of all the bulk drugs, Leensed for manufacture by foreign drug companies, companywise quantity licensed and the actual productions during the past three years, year-wise and the stage from which these items are being manufactured as against stage mentioned in their proposal; and
- (b) what he s been the import during the past three years of all the bulk drugs, I censed to manufacture by all the foreign drug companies during the past three years, year-wise and the quant im thereof imported by the foreign drug companies themselves of items licensed to them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. AND **FERTILIZERS** CHEMICALS (SHRI DALBIR SINGH); (a) and (b) The information is being collected and will be laid on the Table of the House.

Manufacture of Salbutamol by M/s. Glaxo Ltd.

JOSEPH 2261. DR. LEON SOUZA: Will he Minister of PETRO-LEUM, CHEMICALS AND FERTI-LIZERS be peased to refer to the answer to Unstarred Question given in the Hajya Sabha on the 1st March, 1982; and state:

(a) whether it is a fact that the case of M/s. Glaxo for Salbutamol manufacture was strongly recommended to LC-cum-MRTP based on incorrect import figures of 1772.05 kgs. for the year 1978-79:

- (b) where from the figure of 177205 kgs. was planted into the imports statistics; and
- (c) what steps have been taken against those who have misrepresented facts to support case of M/s. Glaxo a multinational company in respect of Salbutamol and what action is being taken to present the correct picture?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMICALS AND **FERTILIZERS** (SHRI DALBIR SINGH): (a) to (c) The import figures of Salbutamol for 1978-79 were mentioned in the recommendation to the LC-cum-MRTP Committee in the context of not accepting the alternative of exporting 50 per cent of Salbutamol production and were based on then available information in this The Department. correct position has since been furnished in reply to Unstarred Question No. 788 answered on 1st March. 1982 in the Sabha.

Manufacture of Hydrocortisone Hemi-succinate by M/s. Glaxo Ltd.

2262. SHRIMATI AZIZA IMAM: Will the Minister of PETROLEUM. CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that M/s. Glaxo has an industrial licence for the manufacture of Hydrocortisone Hemi-succinate:
- (b) if so, what are the details of this licence, in particular the stage from which the manufacture should be undertaken; and what are the details of raw materials to be used along with quantity and price mentioned in their proposal;
- (c) what has been M/s. Glaxo's production of Hydrocortisone Hemisuccinate during the past three years and the stage from which this has